

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 103
(IB)-413(PB)/2019

IN THE MATTER OF:

Reliance Commercial Finance Ltd.

.... Petitioner/Applicant

v.

Rosewood Trexim Pvt. Ltd.

.... Respondent

Order Under Section 7 of Insolvency & Bankruptcy Code, 2016 in Liq.

Order delivered on 08.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Liquidator : Mr. Gautam Singhal, Mr. Rajta Chaudhary, Ms. Aastha Vishnoi, Ms. Preeti Chauhan, Advs. along with Mr. Anshuman Kaushik, Liquidator

ORDER

New IA-11/2024

Ld. Counsel Mr. Gautam Singhal appearing on behalf of the Liquidator is directed to submit a brief note of arguments before the next date of hearing.

At request, list the matter for a physical hearing **on 30.04.2024.**

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(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)